

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 277/252/ND/2017

**CORAM:**

**PRESENT: SH. R. VARADHARAJAN**  
**HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2018**

**NAME OF THE COMPANY: Ashok Prefab Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: None

**ORDER**

Renotify this case on 18<sup>th</sup> February, 2018.

-s-d-

**(R. Varadharajan)**  
**Member (J)**

Sd/-

**(Ina Malhotra)**  
**Member (J)**